

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 49 of 2019

IN THE MATTER OF:

Prestige Fabricators Pvt. Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

Competition Appeal (AT) No. 50 of 2019

IN THE MATTER OF:

S.M. LPG Cylinders Pvt. Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

Competition Appeal (AT) No. 62 of 2019

IN THE MATTER OF:

Punjab Gas Cylinders Ltd. & Ors.

...Appellants

Versus

Competition Commission of India

...Respondent

Competition Appeal (AT) No. 70 of 2019

IN THE MATTER OF:

Prathima Industries Pvt. Ltd. & Ors.

...Appellants

Versus

Competition Commission of India

...Respondent

O R D E R

07.01.2021 Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**[Justice Bansi Lal Bhat]
The Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**